

**Case :-** WRIT - C No. - 3379 of 2020

**Petitioner :-** Mohammed Furquan

**Respondent :-** State Of U.P. And 4 Others

**Counsel for Petitioner :-** Arvind Kumar

**Counsel for Respondent :-** C.S.C.

**Hon'ble Bharati Sapru,J.**

**Hon'ble Piyush Agrawal,J.**

Heard Shri Arvind Kumar, learned counsel for the petitioner and Shri B.P. Singh Kachhawah, learned Standing Counsel for the State.

It is not in the national interest to give any relief to the petitioner at all. If the petitioner is a citizen of India, he must maintain peace at any costs. We are not inclined to interfere in the matter.

The writ petition has no merit and it is accordingly dismissed.

**Order Date :-** 4.2.2020

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